

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Larsen & Toubro Ltd
Vs
Hallmark Living Space Pvt Ltd

MAIN PETITION NUMBER : CP/577/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/381(CHE)/2024; IA/406(CHE)/2024; IA(IBC)/559(CHE)/2024

ORDER

IA/381(CHE)/2024

Present: Mr. S.Sathish, Ld. Counsel for Applicant.
Mr. Prajesh, Ld. Counsel for R4.
None for other Respondents.

Despite time and opportunity given, Respondents have not filed their reply.

Last opportunity is granted to the Respondents to file the reply, failing which their right to file reply shall be closed.

List the application for hearing on **10.09.2024**.

IA/406(CHE)/2024

Present: Mr. S.Sathish, Ld. Counsel for Applicant.
Mr. Prajesh, Ld. Counsel for R4.
None for other Respondents.

This Application has been filed seeking directions to the Respondent to furnish the documents / details as stated in para 14 of the application.

It is seen that this Tribunal vide Order dated 20.11.2023 in MA/100/2021, after hearing the Counsel who submitted that whatever the documents, the Respondent No.1 to 3 had, have been handed over to the Liquidator and still they are willing to cooperate. The Applicant is directed to approach the Counsel for the Respondent and collect the documents which are available and relevant.

Again this application has been moved by the Liquidator instead taking direction from the Tribunal to the Respondent seeking compliance of the Order.

The application in the present form is **not maintainable and dismissed**.

IA(IBC)/559(CHE)/2024

Present: Mr. Aishwarya Latha, Ld. Counsel for Applicant.
Mr. S.Sathish, Ld. Counsel for Liquidator.

Despite time and opportunity given, Applicant failed to file the rejoinder.

At request, one more and last opportunity is given to the Applicant to file rejoinder, which may be filed within a week.

List the application for hearing on **10.09.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)